

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 27.05.2026**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 3916 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Siliconus Technologies Pvt. Ltd. Vs. IDC Technologies Solutions India Pvt. Ltd.	Isha Bhalla
<b>2.</b>	I.A. No. 3944 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Q Top Fab Engineering Private Limited Vs. Punjab National Bank & Anr.	Honey Satpal
<b>3.</b>	I.A. No. 3945 of 2026 in Comp. App. (AT) No. ___ of 2026	Khanna Fiber Private Limited & Ors. Vs. Khanna Paper Mills Limited	Shrikant Ramteke
<b>4.</b>	I.A. No. 3946 of 2026 in Comp. App. (AT) No. ___ of 2026	Grownd Realty Private Limited & Ors. Vs. Khanna Paper Mills Limited	Shrikant Ramteke
<b>5.</b>	I.A. No. 3980 of 2026 in I.A. No. ___ of 2026 in Comp. App. (AT) (Ins) No. 523 of 2023	Srichand Kukreja Vs. Intec Capital Limited & Anr.	Rishi Kumar Singh Gautam
<b>6.</b>	I.A. No. 3981 of 2026 in I.A. No. ___ of 2026 in Comp. App. (AT) (Ins) No. 544 of 2023	Intec Capital Limited Vs. Bharat Udyog Limited	Rishi Kumar Singh Gautam

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**Assistant Registrar**